

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax- 23753923**

Petition No.166/TT/2013

Date: 20.8.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:** Determination of transmission tariff (i) Raighar pooling station (Near Kotra)- Raipur pooling station (near Tamnar) 765 kV D/C T/L with associated bays, (ii) 765/400 kV 1500 MVA Auto-Transformer and 765 kV 4\*80 MVAR Bus Reactor at Raighar (near Tamnar) with associated bays under "Establishment of pooling stations at Raighar (near Kotra) and Raighar (near Tamnar) for IPP Generation Projects in Chhatisgarh (Set B/ WRI-IPPB)" in Western Region for tariff block 2009-14.

Sir,

I am directed to refer to the Commission's letter dated 20.4.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 15.6.2015

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)